

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.06.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	New IA (IBC)/1146/2024, New Intervention Petition (IBC)/16/2024, New Intervention Petition (IBC)/18/2024, New IA (IBC)/1158/2024, IA (IBC)/859/2024, IA (IBC)/905/2024, IA (IBC)/1999/2023, IA (IBC)/314/2024, IA (IBC)/492/2024, IA (IBC)/625/2024, IA (IBC)/972/2024, IA (IBC)/971/2024, Intervention Petition (IBC)/11/2024, Intervention Petition (IBC)/12/2024, Intervention Petition (IBC)/13/2024, Intervention Petition (IBC)/14/2024, Intervention Petition (IBC)/15/2024, IA (IBC)/765/2024, Intervention Petition (IBC)/10/2024, IA (IBC)(Plan)/08/2024, IA (IBC)/726/2024, IA (IBC)/373/2024 in Company Petition IB/296/2022
<b>NAME OF THE COMPANY</b>	Manjeera Retail Holdings Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Catalyst Trusteeship Limited
<b>NAME OF THE RESPONDENT(S)</b>	Manjeera Retail Holdings Pvt Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/1146/2024**

**Present:** Ld. Counsel Mr. Mohammed Omer Farooq for the Applicant.

This application has become infructuous because the matter has already been listed today.

**Intervention Petition (IBC)/16/2024**

**Present:** Ld. Counsel Mr. Mohammed Omer Farooq for the Applicant.

Ld. Counsel Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.

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(2)

Ld. Counsel Mr. VVSN Raju has taken service on behalf of the Respondents. Let Vakalath and counter be filed by the next date of hearing. **Matter is adjourned to 19.07.2024.**

**Intervention Petition (IBC)/18/2024 and IA (IBC)/1158/2024**

**Present:** Ld. Counsel Mr. P.V.L. Bhanu Prakash for the Applicant.

Ld. Senior Counsel Mr. Krishnendu Dutta on behalf of Mr. Palash Taing, Ms. Chandana Sontyana and Mr. Mayank Kumar for the Respondent No.1.

Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent No.2/RP.

Ld. Counsel Mr. Palash Taing has taken service on behalf of the R1.

Ld. Counsel Mr. VVSN Raju has taken service on behalf of the R2.

Let Vakalath and Counter be filed by the next date of hearing.

**Matter is adjourned to 13.06.2024.**

**IA (IBC)/859/2024**

**Present:** Ld. Counsel Mr. Sachin Sharma for the Applicant.

Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.

For filing counter, **matter is adjourned to 19.07.2024.**

**IA (IBC)/905/2024**

**Present:** Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana and Ms. Rinda for the R1.

Ld. Counsel Mr. Y. Suryanarayana undertakes to file Vakalath for R1. Issue fresh notice to the R2. Let vakalath and counter be filed by the next date of hearing.

**Matter is adjourned to 13.06.2024.**

**IA (IBC)/1999/2023**

**Present:** Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana and Ms. Rinda for the R1 to 3.

Pleadings stand completed. **Matter is adjourned to 13.08.2024.**

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**IA (IBC)/314/2024**

**Present:** Ld. Senior Counsel Mr. Deepak Bhattacharjee on behalf of Mr. Ravi Charan and Ms. Niharika Agarwal for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.

Pleadings stand completed. **Matter is adjourned to 19.07.2024.**

**IA (IBC)/492/2024, IA (IBC)/972/2024 and IA (IBC)/971/2024**

**Present:** Ld. Senior Counsel Mr. Deepak Bhattacharjee on behalf of Mr. Ravi Charan and Ms. Niharika Agarwal for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.

For filing rejoinder, **matter is adjourned to 13.08.2024.**

**IA (IBC)/625/2024**

**Present:** Ld. Counsel Mr. Mohammed Omer Farooq for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.

Pleadings stand completed. **Matter is adjourned to 19.07.2024.**

**Intervention Petition (IBC)/11/12/13/14/15/2024**

**Present:** Ld. Senior Counsel Mr. Deepak Bhattacharjee on behalf of Mr. Ravi Charan and Ms. Niharika Agarwal for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.

Pleadings stand completed. **Matter is adjourned to 19.07.2024.**

**IA (IBC)/765/2024 and Intervention Petition (IBC)/10/2024**

**Present:** Ld. Senior Counsel Mr. SS Prasad along with Mr. Y. Suryanarayana and Ms. Rinda for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.  
Ld. Senior Counsel Mr. Krishnendu Dutta on behalf of Mr. Palash Taing, Ms. Chandana Sontyana and Mr. Mayank Kumar for the Respondent No.2/COC.

Written submissions filed. **Heard. Reserved for orders.**

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**IA (IBC) (Plan)/08/2024**

**Present:** Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Applicant.  
Ld. Counsel Mr. Y. Suryanarayana and Ms. Rinda for the Respondent.

**Matter is adjourned to 13.08.2024.**

**IA (IBC)/726/2024**

**Present:** Ld. Counsel Mr. Jagadish for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.  
Ld. Senior Counsel Mr. Krishnendu Dutta on behalf of Mr. Palash Taing, Ms. Chandana Sontyana and Mr. Mayank Kumar for the Respondent No.2/COC.

Written submissions filed. **Heard. Reserved for orders.**

**IA (IBC)/373/2024**

**Present:** Ld. Counsel Mr. Y. Suryanarayana and Ms. Rinda for the Applicant.  
Ld. Senior Counsel Mr. Abhijeet Sinha on behalf of Mr. VVSN Raju, Mr. Srikant Rathi and Ms. Meghana for the Respondent.  
Ld. Senior Counsel Mr. Krishnendu Dutta on behalf of Mr. Palash Taing, Ms. Chandana Sontyana and Mr. Mayank Kumar for the Respondent No.3 and 4.

**Matter is adjourned to 13.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**